

(e) Yes, Sir.

(f) Does not arise.

STATEMENT

Location-wise details of TV Transmitter projects in Himachal Pradesh

Existing	Under Imple- mentation	Envisaged
PPC		
Shimla		
HPT		
Kasauli Shimla		HPT Dharamshala
LPT		
Bilaspur Dharamshala Kullu Manali Mandi Shimla (DD-II)	LPT Sujanpur Sunder Nagar Rampur	LPT Ashapuri Mandi (DD II) Naina Devi Kandaghat Dalash Nehri
VLPT		
Ajhu Fort Baijnath Chamba Bandia Bharathi Diar Hamirpur Jogindernagar Kalpa Khara Pathar Kfyiong Palampur Sarkaghat Shivbadar Thanedar Una Veer	VLPT Jahalma Bharmour Dasni Holi Parwanoo Dalhausi Rohru Kotkhai Chaupal Nihar Tissa Chauri Khas Pirbhayanu Jhatingri Kaja Udaipur Awah Devi Karsog Banjar Chunaghai	
Xser		
Rajgarh Solan		

[English]

Closed Unit of Remington Rand in West Bengal

242. SHRI P.R. DASMUNSI : Will the Minister of LABOUR be pleased to state :

(a) whether any meeting on closed unit of

Remington Rand of West Bengal was held in Delhi in August, 1996;

(b) if so, the salient features thereof; and

(c) the progress in this direction so far?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) A meeting was held in the Ministry of Labour on 22-8-96 at New Delhi with a view to exploring the possibility of reopening the closed unit of Remington Rand India Ltd.

During the meeting it was decided that the Management will send their proposal to the concerned trade unions who will in turn send their response to the appropriate authority which is the State Government of West Bengal. Accordingly, the response of the trade unions to the management's proposal has been communicated to the Government of West Bengal for appropriate action.

Illegal Calls

243. SHRI G M KUNTURKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware about a news regarding making some foreign calls by some of the employees of Kinwat Telephone Exchange in Nanded district of Maharashtra;

(b) if so, the details thereof;

(c) whether Rs. 80,000 has been recovered from some employees of this exchange for making illegal calls to foreign destinations;

(d) if so, the details thereof;

(e) whether the case has been handed over to vigilance deptt. for further investigation, and

(f) if so, the details of the case and further action taken against the employees concerned?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (f). The matter is being investigated and after completion of the same the detailed reply will be placed on the table of the House.

[Translation]

Foremen Training Institute in Bihar

244. SHRI CHITRASEN SINKU : Will the Minister of LABOUR be pleased to state :

(a) whether the construction of Foremen Training Institute (FTI) at Adityapur - Kandra main road in West Singhbhoom (Bihar) is pending for the last seven years;

(b) if so, the steps taken/being taken by the Government for its completion; and

(c) the time by which it is likely to be completed?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.